

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 38395/2018

BRAMHA PRAKASH SRIVASTAVA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.177316/2018-EXEMPTION FROM FILING
O.T. and IA No.177315/2018-CONDONATION OF DELAY IN REFILING)

Date : 04-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms Varsha Poddar, Adv.
Ms. Shalini Kaul, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling is condoned. Process as per rules.

ANIL LAXMAN PANSARE
Registrar